NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 3 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Ms. Punita Khatter Vs. M/s Explorers Travels & Tours Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Counsels for the Petitioner

For the Respondent (s): Mr. Gaurav Mitra, Mr. Vivek Malik for R-1

Mr. Rakesh Khanna and Mr. Nitin Gupta, Advocates

for R 2 to 4.

ORDER

Preliminary arguments made by the Ld. Counsel for the Respondent.

To come up on 14th December, 2017, the date already fixed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)